

DIVISION BENCH  
COURT - I

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/217(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> JULY 2024**

IN THE MATTER OF	PARSVATECH WORKSPACES PRIVATE LIMITED VS XPLORE-TECH SERVICES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance via video conference/physically**

For Operational Creditor

Ms. Manju Bhuteria, Adv.

Ms. Tanvi Luhariwala, Adv.

Mr. Ankit Pitti, PCA

For Corporate Debtor

Mr. Joy Saha, Sr. Adv.

Mr. V. N. Dwivedi, Adv.

Mr. Jayanti Char, Adv.

**ORDER**

1. Ld. Sr. Counsel along with Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter on **06.08.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)